

Association and the Municipal Corporation of Delhi had requested for allotment of land for a Primary School in Vasant Vihar. A plot of land measuring 0.60 Hectare at Vasant Vihar has been allotted to Municipal Corporation of Delhi on 2nd March, 1988.

(c) No such permission has been given to Delhi Administration.

**उड़ीसा में रोजगार कार्यालयों में पंजीकृत बेरोजगार**

3199. श्री सुनील कुमार पट्टनायक : क्या भ्रम मंत्री यह बताने की कृपा करेंगे कि :

(क) उड़ीसा में रोजगार कार्यालयों में पिछले तीन वर्षों के दौरान वर्षवार तथा श्रेणीवार पंजीकृत बेरोजगारों की संख्या कितनी है ;

(ख) ऊपर भाग (क) में लिखित व्यक्तियों में से ऐसे कितने व्यक्ति अनुसूचित

जातियों/अनुसूचित जनजातियों के हैं जिन्हें उक्त तीन वर्षों की अवधि के प्रत्येक वर्ष में रोजगार प्रदान किया गया ;

(ग) क्या सरकार ऊपर भाग "ख" में लिखित श्रेणी के व्यक्तियों को कोई प्राथमिकता नहीं दे रही है ; और

(घ) यदि हाँ, तो उनका ब्योरा क्या है तथा सरकार इस प्रकार के व्यक्तियों को किस प्रकार की प्राथमिकताएं दे रही है या देने का विचार रखती है ?

भ्रम मंत्रालय के राज्य मंत्री (श्री जगदीश टाईटलर) : (क) और (ख) उड़ीसा में 1985, 1986 तथा 1987 में प्रत्येक वर्ष दिसम्बर तक समाप्त अवधि के लिए रोजगार कार्यालयों द्वारा पंजीकृत और नियुक्त किए गए व्यक्तियों की संख्या के बारे में सूचना इस प्रकार है :—

(आकड़े हजारों में)

| कुल वर्ष अ. जा. | पंजीकरण   |         | नियुक्तियां कुल |       |         |     |
|-----------------|-----------|---------|-----------------|-------|---------|-----|
|                 | कुल अ.जा. | अ.ज.जा. | कुल             | अ.जा. | अ.ज.जा. |     |
| 1985            | 239.1     | 22.3    | 17.9            | 13.7  | 1.9     | 1.9 |
| 1986            | 216.9     | 21.0    | 14.0            | 15.6  | 2.1     | 1.8 |
| 1987            | 202.7     | 21.1    | 12.3            | 11.6  | 1.8     | 1.2 |

(ग) उड़ीसा सरकार अनुसूचित जातियों तथा अनुसूचित जनजाति के समुदायों के व्यक्तियों को रोजगार में प्राथमिकता दे रही है ।

(घ) सरकारी संगठनों में अनुसूचित जातियों के लिए 15 प्रतिशत तथा अनुसूचित जनजातियों के लिए 23 प्रतिशत रिक्तियां आरक्षित हैं । इसके अतिरिक्त इन समुदायों के उम्मीदवार सरकारी नौकरियों में पांच वर्ष की आयु छूट के हकदार हैं । साक्षात्कार हेतु आने के लिए उन्हें द्वितीय श्रेणी का रेलवे/बस किराया भी दिया जाता है ।

#### Welfare of Blind

3200. SHRI CHATURANAN MISHRA: Will the Minister of WELFARE be pleased to state the details of year-wise allocation of the amounts granted for the welfare of the blind people during the last three years?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI SUMATI ORAN): Grants given during the last 3 years under various schemes for the handicapped, which include the blind are given in the enclosed Statement.

## Statement

(Rs. in lakhs)

| S.No. | Name of Scheme  | Funds released |         |         |
|-------|---|----------------|---------|---------|
|       |   | 1984-85        | 1985-86 | 1986-87 |
| 1.    | Scheme of Assistance to organisations for the disabled persons                            | 218.99         | 283.92  | 321.16  |
| 2.    | Scheme of Assistance to Disabled Persons for purchase/<br>fitting of aids and appliances. | 143.73         | 175.98  | 185.00  |
| 3.    | Scholarships for the Disabled Persons   | 178.81         | 132.64  | 269.00  |
| 4.    | District Rehabilitation Centre Scheme   | 30.00          | 90.00   | 50.00   |

**Placement of Blind Persons on higher Posts**

3201. SHRI CHATURANAN MISHRA: Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that blind persons are generally not placed in Grade A and B for employment in Central Government offices despite availability of highly educated blind persons;

(b) if so, the details thereof and the reasons therefor; and

(c) what steps are being taken to place them Grade A and B posts?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI SUMATI ORAON): (a) to (c) Government have issued instructions that in respect of identified posts which can be held by the physically handicapped persons (blind, deaf and orthopaedically handicapped), preference to physically handicapped persons will be given in the matter of recruitment to those identified posts.

**Blind Persons in the Country**

3202. SHRI CHATURANAN MISHRA: Will the Minister of WELFARE be pleased to state:

(a) what is the total number of blind persons in the country and how many of them are educated; and

(b) how many of them are highly educated such as Ph.D.; M. Phill.; etc.?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI-MATI SUMATI ORAON): (a) and (b) According to the National Sample Survey done in 1981 there was 34.74 lakhs blind persons in the country. There is no information regarding the number of highly educated such as M.Phil, Ph.D. etc. amongst the blind population in the country.

**Allotment of General Pool Quarters to the Wards of Retired Employees of Dr. RML Hospital**

3203. SHRI F. M. KHAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that some general pool quarters have been allotted to the wards of retired Government Employees of Dr. Ram Manohar Lohia Hospital, New Delhi; if so, what are the details in this regard;

(b) whether these quarters have been converted into hospital pool/quota from the General Pool;

(c) what are the reasons for not allotting the quarters to the wards of the retired employees of the hospital, who are working in other Ministries of Government of India from the hospital quota/pool; and

(d) whether Government propose to adopt a uniform policy for allotment of quarters to the eligible wards of the retired Government employees?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH):